

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 30/59/14
CA. NO.

CORAM:



PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE COMPANY: M/s. Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.

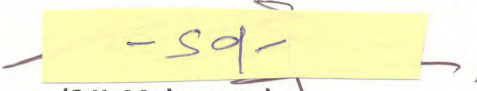
SECTION OF THE COMPANIES ACT: 59

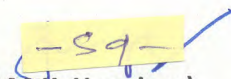
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUSHI GUPTA,	Adv	For Resp 1 & 5	
1.	Sumit Bansal,	Adv] - for Petitioner	
2.	Amol Sharma,	Adv		
3.	Pooja Gupta	Adv		

ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the parties seek & are given three weeks time as last chance to comply with the terms of earlier Order dated 16.12.2016 of this Tribunal.

List for arguments on 29.3.2017.


(S.K. Mohapatra)
Member (Tech.)


(M.K. Hanajura)
Member (Judicial)